

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

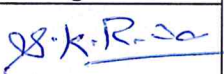
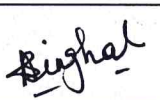
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM
Heard Dr. Sanjay Kumar Ruia, learned Interim Resolution Professional

TRANSFER PETITION NO.	Along with Mr. Arushi Singhal, Professional Representative. The IRP requested to post the matter in the first week of January 2018, after the first meeting of CoC. Matter is posted to 10.01.2018.
COMPANY PETITION/APPLICATION NO.	CP(IB) No.218/9/HDB/2017
NAME OF THE COMPANY	Sajay Strips Pvt Ltd
NAME OF THE PETITIONER(S)	Raj Steels
NAME OF THE RESPONDENT(S)	Sanjay Strips Pvt Ltd
UNDER SECTION	Sec 9 of IBC


Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sanjay Kumar Ruia	Interim Resolution Professional	ip.s.k.ruia@gmail.com 9322593264	
ARUSHI SINGHAL	Professional Representative	arushisinghal08@gmail.com 9699947711	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard  Dr. Sanjay Kumar Ruia, learned Interim Resolution Professional along with Mr. Arushi Singhal, Professional Representative. The IRP requested to post the matter in the first week of January 2018, after the first meeting of CoC. Matter is posted to 10.01.2018.


MEMBER (Tech)

Seshu


MEMBER (Judl)